



CENTRAL ADMINISTRATIVE TRIBUNAL

JAMMU BENCH

T.A.No.062-1309 of 2020
 Jammu, this the **18.9.2020**

**CORAM: HON'BLE MR. RAKESH SAGAR JAIN, MEMBER(J)
 HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Mohammad Altaf Bhat s/o Gh. Hassan Bhat, r/o Zari Masjid
 Safakadal, Srinagar.

Applicant

(BY ADVOCATE: MR. BHAT FAYAZ AHMAD)

Versus

1. Union of India through Secretary Home, New Delhi.
2. Dy. Director General NCC Group Headquarter, Srinagar.
3. Group Commander NCC Group Headquarter, Srinagar.

BY ADVOCATE: MR. RAGHU MEHTA.

.. Respondents

O R D E R(Oral)

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER(J).

1. Learned counsel for the applicant states that the present petition may kindly be dismissed as having being rendered infructuous. Ordered accordingly.

(ANAND MATHUR)

Member (A)

Place: Jammu
 Dated: 18.9.2020.
 KKS

(RAKESH SAGAR JAIN)

Member(J).